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CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

O.A.210/0022/2020

Date of decision : January 09, 2020.

Coram: Dr.Bhagwan Sahai, Member (Administrative)
R.N. Singh, Member (Judicial).

Bhimrao Rajaram Fate,
Retired Central Government Employee,
R/o.Vaishali Niwas, Near Hanuman Mandir,
Kurla Camp, Ulhasnagar (E) - 4,
District - Thane. .. Applicant.

(By Advocate Shri S.B. Tiwari).

Versus

1. Union of India, through its
Secretary (Revenue),
Department of Revenue,
Ministry of Finance,
128A, North Block,
New Delhi - 110 001.
2. Chief Commissioner CGST and
Central Excise having office at
115, New Central Excise Bldg.,
M.K. Road, Churchgate,
Mumbai - 20.
3. Commissioner of CGST & Central Excise,
Bhiwandi having office at 12th Floor,
Lotus Info Centre, Station Road,
Parel (East), Mumbai - 12. .. Respondents.

Order (Oral)
Per : R.N. Singh, Member (J).

None for the applicant even on the revised call. The same was the position even on the last date of hearing on 07.01.2020.

2. In view of the above, the O.A. is dismissed in default for non-prosecution.

(R.N. Singh)
Member (J)

(Dr.Bhagwan Sahai)
Member (A).

Ram.

JD
13/01/20